NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seaqueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

0

1 K BHASKAR PRIYADARSHINI N SHWETHA

Consol for Respondits

2. R. Ps. Hwiray Pandian counsel bor P. VENX ATAVARADAN Peritioners

ORDER

Counsel for petitioner present. Counsel for Respondents also present and seeks time for making final submission in the matter. However, counsel for petitioner prays that he has to make a short submission in addition to submissions he already made, and prays time. Put up on 23.11.2016 at 10.30 A.M.

(Mohd Sharief Tariq) Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)